

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 207  
CP No. 16/241-242-245/JPR/2021  
Under Section 241-242-245 of  
Companies Act, 2013

**In the matter of:**

**Satya Pareek**

...Petitioner

**Versus**

**Pinkcity Press Club Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MS. MADHU SINHA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : None-appeared  
For the Respondent : Sandeep Taneja, Adv.

**ORDER**

None appears for the Petitioner. Mr. Sandeep Taneja, Adv. appearing for the Respondent Nos. 1,2 & 5. Since so many dates of hearing there is no representation on behalf of the Petitioner. Earlier, Registry was issued final notice to the Petitioner. List the matter for appropriate orders on 14.06.2023.

Sd-

(Madhu Sinha)  
Technical Member

Sd-

(Deep Chandra Joshi)  
Judicial Member

May 19, 2023